

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 77 of 2020

IN THE MATTER OF:

M/s. PEE AAR Exim Pvt. Ltd. & Ors.

...Appellants

Versus

Pankaj Rustagi & Anr.

...Respondents

Present:

For Appellants :

Mr. Abhijeet Sinha, Mr. Arvind Kumar Ray, Mr. Karan Gupta and Ms. Vansha Sethi Advocates

For Respondents :

Mr. Shubho Jana and Mr. Kanti Mohan Rustagi, Advocates

ORDER
(Through Virtual Mode)

14.07.2020 Mr. Abhijeet Sinha, learned counsel for the Appellant submits that he has filed the rejoinder. Written submissions have also been filed, which are taken on record.

Let the appeal be listed for hearing on **29th July, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

/ns/gc/